


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.46/BB/ 2017	-	Await report from OL	230/232	Mantri Developers Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKREJA FOR CYRIL AMARCHAND MANGALDAS 90 220 20508	PETITIONER COMPANIES	

Counsel for petitioner is present. Assistant from OL office is present. He requested time to file report of OL. Await report from ROC. No response from Income Tax department though notice was served.

*Reminders to chief Commissioner Income-Tax
Karnataka PAN NO. be served by Petitioner Counsel after collecting
from Registrar NCLT.*

List it on 19.02.2018.


MEMBER (T)


MEMBER (J)